

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 25191/2015

(Arising out of impugned final judgment and order dated 13-08-2015 in WA No. 19466/2015 passed by the High court of judicature at allahabad)

SHYODAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P & ORS.

Respondent(s)

(FOR STAY APPLICATION ON IA 6/2016
FOR EXEMPTION FROM FILING O.T. ON IA 7/2016
FOR [PERMISSION TO FILE ANNEXURES] ON IA 8/2016
FOR EXEMPTION FROM FILING O.T. ON IA 9/2016
FOR [PERMISSION TO FILE ANNEXURES] ON IA 10/2016
FOR [PERMISSION TO FILE ANNEXURES] ON IA 11/2017)WITH SLP(C) No. 31191/2015 (XI)
(FOR STAY APPLICATION ON IA 22/2016
FOR EXEMPTION FROM FILING O.T. ON IA 23/2016
FOR [PERMISSION TO FILE ANNEXURES] ON IA 24/2016
FOR EXEMPTION FROM FILING O.T. ON IA 25/2016
FOR [PERMISSION TO FILE ANNEXURES] ON IA 27/2017)

Date : 06-07-2017 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. Dinesh Rattan Bhardwaj, AOR

Mr. Som Raj Choudhury, AOR
Mr. P.D. Nautiyal, Adv.For Respondent(s) Mr. Pramod Swarup, Sr. Adv.
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

Mr. Ravindra Kumar, AOR

Mr. Sanjay R. Hegde, Sr. Adv.
Mr. Fuzail Ahmad Ayyubi, AOR
Mr Anas Tanwar, Adv.
Mr. Amna Darakshan, Adv.
Ms. Pranjal, Adv.UPON hearing the counsel the Court made the following
O R D E R

As jointly prayed for, list the matter on 09.08.2017.

(SANJAY KUMAR-II)
COURT MASTER (SH)(INDU KUMARI POKHRIYAL)
BRANCH OFFICER

